

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 46(ND)17
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2017

NAME OF THE COMPANY: M/s. Subhas Chander Manocha & Ors. V/s. M/s. Manocha Polymers Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 241/242

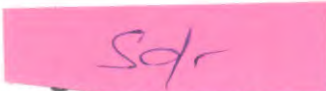
<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Shanad Rajwanshi	PCS	Respondents	Shanad Rajwanshi
2.	Ms. Ranjane Roy Gaurai, Adv] Petitioners	
3.	Ms. Vasudha Sen, Adv			
4.	Sarad K. Sunny Adv] Respondents	Sarad

ORDER

Petition mentioned.

2. Ld. counsels for the parties submit that the connected matters are listed before Principal Bench. They would therefore be taking steps for transfer of the case to one court. Bench Officer to comply on receipt of the orders from the Principal Bench.


[S.K. MOHAPATRA]
MEMER [T]


[INA MALHOTRA]
MEMBER [JUDICIAL]